

Office of the District Controller of Stores, Negapatam, Madras State on the 31st July, 1957 about upgrading of posts of clerical staff; and

(b) if so, whether Government have taken any action on the same?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Yes. The requests of the staff concerned have been considered but not found justified.

Santa Cruz Air Port

*873. Shri Kamalnayan Bajaj: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that looking to the immediate future requirement, it is necessary to extend the boundaries and the Air Strips of the Santa Cruz Airport;

(b) if so, whether further lands are being acquired;

(c) what will be the likely cost of the compensation payable to (i) Bombay Corporation and (ii) other parties; and

(d) the names of the industrial concerns whose lands are likely to be acquired?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b) Yes, Sir.

(c) Roughly, it is estimated at Rs. 123 lakhs, but the actual amount of compensation will be determined by the Land Acquisition Authorities in due course.

- (d) 1. All India Glass Works (Private) Ltd
 2. Vijay Industries.
 3. Siesta Corporation.
 4. Kamani Engineering Corporation (Private) Ltd.
 5. Kamani Metal Alloys (Private) Ltd.

6 Bharat Silk Mills (Private) Ltd.

Poona-Bangalore Line

*876. Shri Mohammed Imam: Will the Minister of Railways be pleased to state:

(a) the steps taken to convert the Meter gauge section between Poona and Bangalore to Broad gauge; and

(b) what would be the total cost of such conversion?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). There is no proposal to convert the Poona-Bangalore section to Broad Gauge. However, the conversion of Poona-Miraj portion to B.G. is being investigated as an alternative to Khurudwadi-Miraj N G. Conversion.

Compensation for Railway Accident Victims

*877. Shri S. M. Banerjee: Will the Minister of Railways be pleased to state the amount of compensation, if any, paid so far to the victims of Asansol, Katpadi and Kanpur explosions?

The Deputy Minister of Railways (Shri Shahnawaz Khan): An amount of Rs. 2,200 has been paid as interim relief

An amount of Rs. 27,000 has also been deposited with the Commissioners for Workmen's Compensation concerned for disbursement to the parties entitled thereto.

National Extension Service Blocks in Orissa

*878. Shri B. C. Mullick: Will the Minister of Community Development be pleased to state:

(a) whether Orissa Government have requested the Government of India for sanction of money to open some National Extension Service Blocks in Orissa in January, 1958; and

(b) if so, the decision taken thereon?

The Minister of Community Development (Shri S. K. Dey): (a) Yes, Sir.

(b) The State Government have been advised that they could take up pre-extension work in 10 N.E.S. blocks from 1-1-1958, and these blocks could be adjusted against the allotment for April, 1958 subject to availability of staff.

Night Air Mail

***879. Shri V. C. Shukla:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Indian Airlines Corporation are contemplating to cancel the stoppage of the Night Air Mail Services at Nagpur; and

(b) if so, the reasons therefor?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No, Sir.

(b) Does not arise.

Roads in Punjab

***880. Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state the amount of money given to the Punjab Government out of the Central Road Fund during the First Plan period and the total mileage of roads constructed?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): A sum of Rs 218.41 lakhs was sanctioned to the Government of Punjab, from the Central Road Fund during the First Plan. The State Government utilised Rs. 176.21 lakhs on the construction of 383 miles of roads.

Delhi's Water Supply and Sewage Disposal

***881. { Dr. Ram Subhag Singh:
Shri Rameshwar Tanti:**

Will the Minister of Health be pleased to state:

(a) whether it is a fact that several schemes for improving Delhi's water

supply and sewage disposal are being held up; and

(b) if so, the reasons therefor?

The Minister of Health (Shri Karmarkar): (a) No, Sir.

(b) Does not arise.

Dhanushkodi Pier

***882. Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 300 on the 23rd May, 1957 and state:

(a) the nature of decision arrived at on the report of the committee of experts appointed to go into the question of shifting the Dhanushkodi Pier to a safer place near Rameshwaram; and

(b) when action on this is likely to be initiated?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) As the shifting of Dhanushkodi Pier is closely interlinked with the Sethusamudram Project which is still under consideration of the Ministry of Transport and Planning Commission, no final decision could be arrived at

(b) Does not arise

डाक तथा तार विभाग के भवन

***८८३. श्री भक्त बर्तन :** क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५५-५६ और १९५६-५७ में डाक तथा तार विभाग के भवन निर्माण कार्यक्रम के लिये कितनी धनराशियाँ निश्चित की गईं ;

(ख) उन में से कितने धन का वस्तुतः उपयोग किया जा सका और कितना धन व्ययगत हो गया ;

(ग) १९५७-५८ में इस कार्य के लिये कितनी राशि नियत की गयी है ; और